Form No.-12

REGISTER OF COPIES OF JUDGMENTS MARKED A.F.R.

[Chapter VIII, Rule 32(2) (f)]

Serial Number	Description of case	Date when judgment received from Superintendent Judicial/ Criminal Department	Date and time when judgment received by copyist	Signature of copyist	Number of words	Date and time when copy handed over to Superintend ent	Signature of Superintend ent	Remarks
1	2	3	4	5	6	7	8	9